

Bureau and will comprise Senior officials of Income-tax, Customs & Excise, Enforcement and Narcotics looking after the work relating to nabbing of economic offenders.

(c) and (d) The Council will *inter alia* discuss the various methods adopted for evasion of taxes and violation of foreign exchange laws and advise the Government regarding measures for dealing with the same effectively, including amendment of laws and procedures for plugging loopholes and taking effective action against economic offenders.

[Translation] 307

Holding of International Film Festival In Madras in 1991

2803. PROF. SHAILENDRA-NATH SHRIVASTAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether foreign films would be censored before their screening at the International Film Festival to be held in Madras in January, 1991;

(b) whether these films would be certified for public screening on the basis of Indian criteria after the festival; and

(c) whether Government propose to constitute a separate Censor Board for foreign films?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) No, Sir. Foreign films will be exempted from the provisions relating to certification of films only for the purpose of screening at the International Film Festival. This is as per international conventions followed at other major international film festivals.

(b) Films shown at the International Film Festivals in India can be imported according to the prescribed procedure. Such imported films, which are intended for public exhibition in

India, are to be presented to the Central Board of Film Certification for certification.

(c) No, Sir.

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Setting up of Benches of High Courts

2804. SHRI C. D. GAMIT: Will the Minister of ~~LAW AND JUSTICE~~ be pleased to state:

(a) whether Union Government have received any proposals for setting up benches of High Courts from State Governments;

(b) if so, the details thereof and the reaction of Union Government thereto; and

(c) when the approval for setting up those benches is likely to be accorded and the steps being taken in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir; no specific, complete proposals have been received from any State Government in this regard.

(b) and (c) Do not arise.

Export of Agricultural Products

2805. SHRI GULAB CHAND KATARIA: Will the Minister of COMMERCE be pleased to state:

(a) the names and quantity of agricultural products exported during the last three years and the amount of foreign exchange earned thereby;

(b) whether Government have entered into any agreement for 1990-91 and 1991-92 for export of agricultural products and if so, the names of the agricultural products for which the agreement has been entered into;

(c) whether Government have reduced or stopped the export of garlic;

(d) if so, whether Government propose to revive the export thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) A Statement is given below.

(b) In terms of the Annual Trade Plans between India and various Rupee Payment Area (RPA) countries, a wide range of agricultural products including oil-cakes, cashews, tobacco and cereals are exported from India.

(c) to (e) Export of garlic is freely allowed.

STATEMENT

Exports of agricultural products during 1987-88, 1988-89 and 1989-90

Qty : Thousand Mts.

Val : Rs. Crores

<i>Item</i>	1987-88		1988-89 (Prov.)		1989-90 (Prov.)	
	<i>Qty.</i>	<i>Val.</i>	<i>Qty.</i>	<i>Val.</i>	<i>Qty.</i>	<i>Val.</i>
Spices	70.30	298.08	94.44	282.79	99.88	274.36
Cashew	42.53	326.86	36.99	281.84	47.35	366.01
Tobacco and manufactures	61.42	116.30	49.15	116.65	73.70	172.04
Cereals	887.33	429.73	395.10	357.76	460.0	463.13
Oil cakes/extractions	1101.05	203.52	1669.0	422.74	2714.51	580.53
Niger seed and sesame seed	6.3	6.9	32.3	33.81	150.53	189.75
HPS Groundnut	4.8	5.11	36.9	34.75	24.79	26.83
Minor oils	NA	6.24	NA	4.0	5.01	11.01
Fresh and processed fruits and vegetables; meat and meat products; and other processed Foods	NA	346.97	NA	421.82	NA	447.04
Sugar	21.8	13.93	31.8	20.33	32.5	22.34
Molasses	Nil	Nil	115.0	7.10	265.0	17.41
Shellac	6.5	16.62	7.13	18.89	6.08	17.90
Total including others		1770.31		1996.05		2601.13

Sources: Export Promotion Councils, Commodity Boards, Agricultural and Processed Food Products Export Development Authority, Producers/Exporters Associations.